

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NOS. 51 & 52 OF 2016 IN
DFR NO. 2565 OF 2015 &
IA NOS. 118, 173, 174, 179 & 190 OF 2016**

Dated: 09th May, 2016

In the matter of:

Energy Watchdog

Versus

Tamilnadu Electricity Regulatory Commission & Ors.

...Appellant(s)

...Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the parties, list the matter on **05.07.2016**

COURT MASTER